

PATNA HIGH COURT

NOTIFICATION

Dated : 14th July, 2014

No. 260A : Sri Sajal Mandilwar, Principal Judge, Family Court, Muzaffarpur is transferred and posted as District and Sessions Judge of Gopalganj.

By order of the High Court,
Sd/- V. K. Sinha
Registrar General

Memo No. 31761 - 31775 Dated, Patna, the 14th July, 2014

Copy forwarded to the Secretary to the Government of Bihar, Department of General Administration, Patna / Secretary to the Government of Bihar, Law Department, Patna / Accountant General (G.E. 7), Birchand Patel Marg, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I.T.-cum. C.P.C., Patna High Court, Patna / District and Sessions Judge, Muzaffarpur / Gopalganj / Sri Sajal Mandilwar, Principal Judge, Family Court, Muzaffarpur / Principal Judge, Family Court, Muzaffarpur / J.R.-cum-P.P.S. I/C to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C Statistical Section, Patna High Court, Patna / S.O. I/C Judicial Officers Service Record Room, Patna High Court, Patna / I/C Computer Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information and necessary action.

(He is directed to make over charge of his present post at Muzaffarpur in such a way so as to join his new assignment on 01.08.2014 or immediately thereafter).

(-) For Sri Sajal Mandilwar, only.

By order of the High Court,

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Registrar General